

GOVERNMENT OF JAMMU & KASHMIR
Department of Rural Development and Panchayati Raj
Civil Secretariat
Jammu

Notification
Jammu, the 22nd January, 2021.

S.O 24 .— In exercise of the powers conferred by Section 80 of the Jammu and Kashmir Panchayati Raj Act, 1989 and all other provisions enabling in this behalf, the Government hereby directs that sub-rule(3F) of rule 108-A of the Jammu and Kashmir Panchayati Raj Rules, 1996 shall be deemed to have been omitted abinitio.

By Order of the Government of Jammu and Kashmir.

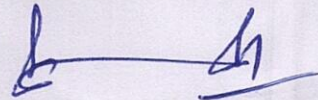
Sd/-

Sheetal Nanda, IAS
Secretary to the Government
Dated: 22-01-2021

No: RD/Panch/60/2018

Copy to the:-

1. All Financial Commissioners.
2. Principal Secretary to Hon'ble Lieutenant Governor.
3. All Principal Secretaries to the Government.
4. Chief Electoral Officer, J&K Jammu
5. All Commissioner/Secretaries to the Government
6. Joint Secretary (J&K), Ministry of Home Affairs, GoI, New Delhi.
7. Divisional Commissioner, Jammu/Kashmir.
8. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs.
9. All Deputy Commissioners /DDCs.
10. Director Information, J&K, Jammu
11. Director Archives, Archaeology and Museums, J&K, Jammu.
12. Director Rural Development Kashmir/Jammu.
13. Director Local Bodies, Jammu/Kashmir.
14. Secretary to State Election Commissioner for information of the Election Commissioner J&K.
15. General Manager, Government Press, Jammu for publication.
16. All Assistant Commissioners Development.
17. All District Panchayat Officers.
18. Pvt. Secretary to the Chief Secretary, J&K for kind information of Chief Secretary.
19. Pvt. Secretary to Advisor (F) to Hon'ble Lieutenant Governor.
20. Pvt. Secretary to Advisor (B) to Hon'ble Lieutenant Governor.
21. Pvt. Secretary to Advisor (BK) to Hon'ble Lieutenant Governor.
22. Pvt. Secretary to the Secretary to Government, Department of Rural Development and Panchayati Raj for information of the Secretary.
23. In-charge Website, RDD.
24. Stock file.


(Subash Chander Koul)

Under Secretary to the Government